NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on Wednesday, 3^{rd} May, 2023;

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At **2.30 p.m**. The **Hon'ble Shri Justice M. S. Sonak** will sit singly and will take up the matters, as per the causelist published separately.

By Order,

High Court of Bombay at Goa, Porvorim, Goa

sd/-

(G. G. Bhansali)

Date: 02-05-2023

Registrar (Judicial)